

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-104

(IB)-195(ND)/2017

in

C.A No. 4 /CIII/ND/2019

IN THE MATTER OF:

M/s. IndusInd Bank Ltd

Vs.

Gallium Industries Ltd

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 7 IBC Code 2016

Order delivered on 29.07.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

PRESENT:

For the Applicant/FC : Mr. Morihiro Kusakabe

For the Respondent/CD :

For the Intervener :

ORDER

Counsel for the Applicant is present. Counsel for the Non-Applicant is present. Matter stands adjourned.

List this matter on 17th August 2020.

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(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-104
(IB)-195(ND)/2017

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SECTION

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CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

PRESENT:

For the Applicant/FC :

For the Respondent/CD :

: Mr. Morihiro Kusakabe R-4, Mr. Chitranshul A. Sinha Advocate, Ms. Sonali Khanna, Advocate, Mr. Anshuman, Mr. Mohit Chaturvedi Advocate, Mr. Rakesh Kumar, Ms. Preeti Kashyap, Mr. Dhruv Gupta, Advocates for Mr. Rajesh Meena, Mr. Rupesh Tyagi R-5&6

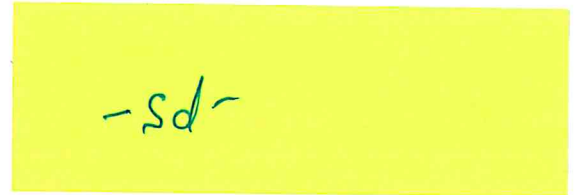
For the Liquidator :

: Mr. Pardeep Dhaiya & Mr. Nalin Kaushik, Advocates for Mr. Vijender Sharma

ORDER

Counsel for the Respondent No. 4 is present. Counsel for the Respondents Nos. 5 and 6 is present. Counsel for the Liquidator has made final submissions. The counsel representing the counsel for the Respondent No. 1 submitted that the counsel for the Respondent No. 1 is engaged in the higher court. Therefore, matter is adjourned for the arguments of Respondent Nos. 1, 4, 5 & 6.

List this matter on 17th August 2020.



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)